

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NOS. 11, 12, 13 & 14 OF 2015

Dated: 6th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 11 OF 2015

In the matter of:

Dakshinachal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission & Anr.	...	Respondent(s)

APPEAL NO. 12 OF 2015

In the matter of:

Paschimanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

APPEAL NO. 13 OF 2015

In the matter of:

Purvanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

APPEAL NO. 14 OF 2015

In the matter of:

Madhyanchal Vidyut Vitran Nigam Ltd.	...	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sanjay Singh for R-1

ORDER

List these matters for hearing on 18.09.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member